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Title : Introduction of Fishermen (Welfare) Bill, 2005.

DR. K.S. MANOJ (ALLEPPEY): I beg to move for leave to introduce a Bill to provide for certain welfare measures for fishermen and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for certain welfare measures for fishermen and for matters connected therewith or incidental thereto."

The motion was adopted.

DR. K.S. MANOJ : Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 9.12.2005

** Introduced with the Recommendation of the President.